

villages in Sarkaghat area from Beas river which is nearly eight miles from highest point in the area near Awa Devi.

काफी से कैंसर के सम्बन्ध में
"लेन्सट" में लेख

*1363. श्री रामावतार झास्त्री : क्या स्वास्थ्य और परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या काफी से कैंसर हो सकता है जैसा एक अमरीकी वैज्ञानिक द्वारा एक लेख में लिखा गया है, और जो ब्रिटिश मेडिकल मैगजीन "लेन्सट" के नवीनतम अंक में प्रकाशित हुआ है ; और

(ख) क्या सरकार ने इस बारे में कोई अनुसंधान किया है ; और यदि हाँ, तो इसके क्या परिणाम निकले ?

निर्माण और आवास तथा स्वास्थ्य और परिवार नियोजन मन्त्री (श्री उमा शंकर दीक्षित) : (क) और (ख). काफी से कैंसर हो सकता है इसके बारे में सरकार ने प्रैस रिपोर्टें देखी हैं। इस कथन की सत्यता को जानने के लिए भारतीय वैज्ञानिकों द्वारा कोई अनुसंधान नहीं किया गया है। यहां तक कि डाक्टर कोले ने भी, जिन्होंने यह विचार व्यक्त किया ही है, कहा है कि हो सकता कैंसर समस्या का काफी से कोई भी सम्बन्ध न हो।

Retrenchment of Employees working
in General Reserve Engineer Force

*1364. SHRIMATI BIBHA GHOSH : Will the Minister of DEFENCE be pleased to state :

(a) whether a large number of employees, who were working in the General Research Engineer Force, have been retrenched during the month of April, 1971 ; and

(b) if so, the reasons for the mass retrenchment ?

THE MINISTER OF DEFENCE
(SHRI JAGJIVAN RAM) : (a) and (b).

The information is being collected and will be laid on the Table of the Sabha.

Nationalisation of Oil, India Limited.

*1369. SHRI RAJDEO SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Burmah Oil Company has 50 per cent shares in the Oil India Limited ;

(b) if so, whether there is an agreement in this regard and the date of its expiry ; and

(c) whether on expiry, Government propose to have majority shares and also progressively move towards 100 per cent shares ?

THE MINISTER OF PETROLEUM
CHEMICALS (SHRI P. C. SETHI) : (a) to (c). Yes, Sir. The agreement is a formation agreement constituting the company called Oil India Limited registered in India under the Companies Act, 1956 in which the Government of India and The B. O. C. are equal equity holders. This agreement has no time limit.

Appointment of Government Agency to
look into Working of Store
Organisations of Hospitals
in Delhi

*1372. SHRI MULKI RAJ SAINI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any Government Agency was appointed to look into the working conditions of the Store Organisations of the Centrally administered hospitals in Delhi to improve efficiency ;

(b) if so, what were the recommendations of that Agency ; and

(c) whether Government have implemented the recommendations ?

THE MINISTER OF WORKS AND
HOUSING AND HEALTH AND FAMILY
PLANNING (SHRI UMA SHANKAR
DIKSHIT) : (a) No Government Agency was appointed specifically to look into the working of the Store Organisations in the Centrally administered hospitals in Delhi,